





INCOME-TAX APPELLATE TRIBUNAL, PUNE (Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 24.03.2025 to 28.03.2025.

BENCH	Court Room No.	Hon'ble Vice President / Members
В	No.1	Shri R.K.Panda, V.P & Shri Vinay Bhamore, J.M
C & SMC	No.2	Shri Manish Borad, A.M & Shri S.S.Viswanethra Ravi, J.M
A	No.3	Dr Dipak P Ripote, A.M & Shri Vinay Bhamore, J.M

- Note: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.
 - a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in. c. pune.cit.itat1@incometax.gov.in
 - 2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.
 - 3. Shri S.S. Viswanethra Ravi, Hon'ble J.M will be on tour ITAT, Pune.
 - 4. Ms Astha Chandra, Hon'ble J.M will be on leave during the period.
 - 5. Bench-A function after Bench-B, during the week.

Date. 19.03.2025.

sd/ (R.K.Panda) Vice President

Annexure

आयकर अपीलीय अधिकरण, पुणे

a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 24.03.2025 to 28.03.2025.

<u>'A'</u> <u>Bench</u>	Meeting No.	2641 081 6444
	Password	123456
	Time:	10.30

<u>'B'</u> Bench	Meeting No.	2644 602 1949
	Password	123456
	Time:	10.30

"C' Bench	Meeting No.	2644 387 6943
	Password	123456
	Time:	10.30

SMC Bench	Meeting No.	2644 387 6943
	Password	123456
	Time:	10.30

Pune,

Dated: 19.03.2025.

for Assistant Registrar कते सहायक पंजीकार